port requirements of the growing population of Delhi. In the present arrangements, the buses of private operators operate in accordance with the schedule prescribed by the DTC who control and monitor these operatiom. Whenever "an_v irregularity is detected, the DTC not only instructs the private operators to ensure operations a_s per schedule but als_0 strict action is taken including lev_v of penalties, depending on the nature of the irregularity. There is no proposal before the Government at present to Teplace the existing arrangement.

(e) and (f) Route rationalisation is a continuous process for the DTC $_{a}s$ a whole. The work of rout_e rationalisation by DTC is continuing since October, 1987. Out of 727 routes, 353 routes have been rationalised s₀ far including 98 routes in South Region.

नई दिल्ली रेलवे स्टेशन पर यांत्रियों के साथ ग्राने वालों के प्रवेश पर लगाया गया प्रतिबन्ध

*132. सरदार जगजीत सिंह ' ग्ररोड़ा : श्री राम जेठमलानी :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है िं नई दिल्ली रेलवे स्टेशन पर भीड़माड़ को रोडने के लिये सरकार ने यातियों के सहयोगियों के प्लेटफार्म में प्रवेश पर प्रतिबंध लगाया है ;

(ख) यदि हां, तो क्या यह सच है कि इस देश में रेल यात्रा करने वाले अधिकांश यात्री सनपढ़, भोले-माले और र जनभिज्ञ होते हैं जिन्हें यात्रा संबंधी जानकारी वहत कम होती है ; और

(ग) यदि हां, तो क्या सरुझर ने यात्ना संबंधी जानुझारी सुलभ झराने तथा अनभिज्ञ एवं अनपड़ लोगों की यात्ना सुगस बनाने के लिये कोई विशेष नये प्रबंध किएँ हैं, यदि हां, तो उनका व्यौरा क्या है और क्या सरकार ने देश के अन्य स्टेशनों पर भी इस प्रकार के प्रतिबंध लगाये हैं ?

रेल मंत्रालय में उप मंत्री (श्री महाबीर प्रसाद) : (क्ष) जी, हां।

(ख) समाज के समी वर्गों के याती आते हैं।

(ग) यात्रियों के मार्गदर्शन के लिये प्लेटफामों पर पूछताछ वाउंटर ग्रीर रेल कर्मचारी होते हैं। जरूरत के मामलों में प्लेटफार्म टिफट जारी वारने के लिए अनुमति देने की ध्यवस्था की गयी है। अभी तता ऐसां प्रतिबंध किसी अन्य स्टेशन पर नहीं लगाया थया है।

Release of Indian Prisoners of War detained in Pakistan

*133. SHRI LAL K. ADVANI-SHRI ASHWANI KUMAR.

Will the Minister of EXTERNAL AFFAIRS b_e pleased to state-

(a) whether Government of India hav_e recently forwarded i_n Pakistan a list of about 1100 Indians (including at least six women & twelve children) for repatriation; if so, what is the response of Pakistan Government thereto and the follow-up action taken thereon;

(b) whether India has also pleaded for the release of prisoners $_{0}f$ war of 1965 and 1971; if so, the number thereof and what is the response of Pakistan thereto; and

(c) what are the outlines of India's programme in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI p. V. NARASIMHA RAO); (a) No, Sir.

(b) and (c)' There are ⁵⁴ Indian missing defence personnel of the 1971 Indo-Pak conflict who are believed to

be in Pakistani jails. While Pakistan has consistently denied their presence in their jails, they have at our request undertaken to conduct a fresh enquiry into the matter. We are continuing to"press Pakistan on this issue.

Specialised Police Force t₀ protect Historic Monuments

* 134. SHRIMATI RATAN KUMARL DR. RATNAKAR PANDEY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state;

(a) whether there is any proposal under Government's consideration for the creation $_0f$ a specialised police force vested with the sole responsibility of protecting the country's myriad historic monuments; and.

(b) if so, what are the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER); (a) No, Sir.

(b) Question does not arise.

Complaints from Training Institutions for Women in distress

*135. DR. BAPU KALDATE: Will th₈ Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government hav_e received complaints from training institutions for women i_n distress for not releasing the . amounts sanctioned/granted to them; and

(b) what are the names of such institutions in various States which have been closed for non-availability of adequate funds and harassment from bureaucratsladministrators?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

to Questions

(b) No such case has been "brought to the notice of the Central Government,

Schemes for better Management of University System

*136. SHRI D. B. CHANDRE. GOWDA; Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to' state;

(a) whether the University Grants Commission hag recently initiated several new schemes for better management of the . University system. in the country; and

(b) if so, what are the details thereof?

MINISTER OF THE HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b) The. University Grants Commission was established under an Act of Parliament in 1956 to make provision for coordination and determination of standards in universities. The Commission has since its inception taken various measures and formulated a number of innovative schemes to achieve its objectives. In Pursuance of the thrust areas identified by the National' Policy ton Education-1980, the U.G.C. has recently initiated a number of schemes in the higher education sector. The schemes initiated by the Commission for better management of the university system in the country include the following:

(i) Scheme of Autonomous Colleges

The major objectives of this scheme de-centralisation of academic are administration, freedom to colleges to frame their own courses, provide for teaching and conduct of examinations, etc.. encouragement to innovation and experimentation. Since the announcement of .the Policy, 76 college., have autonomy, bringing been conferred total number of autonomous the colleges in the country to 96.

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